## **National Company Law Tribunal**

## **Allahabad Bench**

CP NO. 24/ ND/2004.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: J.B Doruka Put Ud.

SECTION OF THE COMPANIES ACT: U/S 397/398 of companies out of 7957

SI. NO. Name Designation Representation Signature

1. Abbigst Muhaji Addrestes Petituana Magalithaligh

2. ADEM THORN PCS Respected Assertances

Advocate Sri Abhijeet Mukharji for the applicant company and Sri Adesh Tandon, learned PCS for the respondents clarification on the written submission are submitted.

The order is reserved.

Order Date: 01.06.2017 Sharad Srivastava

(H.P. CHATURVEDI, MEMBER (Judicial))